know how to bring up children, whether any arrangements will be made by Government to teach these parents so that their children may not turn delinquent?

Dr. M. M. Das: This subject is the concern of the State Government primarily.

श्रीमती कमलेन्द्रमति शाहः क्या एसे बच्चों का इलाज करने के वास्तै कोई चिक्सिसा भवन उत्तर प्रदेश में भी खोला जाने वाला हैं?

Dr. M. M. Das: I do not follow, Sir. Mr. Chairman: It would be better to ask the U.P. Government because it is the concern of the State Government

Shri M. D. Joshi: May I know what amount was given to the Bombay Government?

Dr. M. M. Das: The Central Social Welfare Board has given the Bombay Government Rs. 9,000 during 1954-55 for four different organisations.

Shri S. C. Samanta: May I know whether the Government are aware of the programme of work that is done by the institutions which are being helped by the Government through the State Government?

Or. M. M. Das: Before sanction by Government, it is the practice of the Government to have in brief the activities of those organisations.

SYNTHETIC PETROL

*551. Shri T. B. Vittal Rao: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that the Director, Fuel Research Institute, Dhanbad, has recently visited Kothagudam and has recommended that Coal of Singareni collieries is suitable for the manufacture of synthetic petrol; and

(b) if so, what decision has been arrived at in this regard?

The Minister of Natural Resources (Shri K. D. Malaviya); (a) No. Sir.

(b) Does not arise.

Shri T. B. Vittal Rao: It was stated some time ago that the Government proposed to obtain necessary project reports from one or more firms of international repute. May I know in this connection whether any progress has been made with the setting up of a synthetic oil plant?

Shri K. D. Malaviya: Steps are being taken to obtain project reports.

Shri T. B. Vittal Rao: With which countries these firms are connected?

Shri K. D. Malaviya: Most probably Germany and America.

Shri S. V. Ramaswamy: Is it a fact that expert opinion is that hard coal is not used for making synthetic petrol and that soft coal is better? If so, is there any scheme to utilise the lignite at Neiveli for this purpose?

Shri K. D. Malaviya: There is a proposal before the Government in which some recommendations have been made that lignite of the south could also be used for synthetic oil manufacturing processes, but Government have not come to any conclusion and they hold no opinion on this.

Shri Chattopadhyaya: May I know the probable cost of this factory if it is going to be established?

Shri K. D. Malaviya: That is still a premature question at this stage.

Shri Sarangadhar Das: May I know if any action has been taken on the project reports submitted by Koppers Company of New York some two years ago?

Shri K. D. Malaviya: A few years ago a project report was asked for from Koppers and we got the report. We have now thought it proper to ask for more project reports in view of the fact that some advancement has been made in the processes. As soon as we get these project reports, we will take a decision in the matter.

Shri S. V. Ramaswamy: Is it a fact that in the Fuel Research Institute at Dhanbad, experiments are being made for making synthetic petrol and the lignite from Neiveli is also being subjected to experiments? May I know the results?

Shri K. D. Malaviya: Experiments are going on to find out the utility of our coal from the point of view of utilizing our coal to be converted into synthetic petrol and lignite also is being examined from that point of view.

Shri V. P. Nayar: In view of the fact that 400 million tons of lignite are said to be available in a single formation in Varkalai in Travancore-Cochin, may I know whether that particular lignite has been analysed?

Shri K. D. Malaviya: We have not come to any conclusion as to whether lignite is considered suitable for making synthetic oil.

Shri Jainal Singh; Is it a fact that a few years ago the Government of Orissa negotiated with a firm in France in regard to the erection of a synthetic petrol plant in Orissa? the answer is in the affirmative, why is it that the Government of Orissa did not consult the Central Government according to the Lists of the Constitution?

Shri K. D. Malaviya: I am aware that the Government of Orissa negotiated with any foreign concern for the installation of an oil plant there.

AUDIT STAFF

*551-A. Shri K. C. Sodhia: Will the Minister of Finance be pleased to state:

- (a) the total strength of the Commercial Audit Staff in the Audit Department at present and by what number it is short of the actual requirements:
- (b) what steps are being taken to recruit the necessary additional staff; bar
- (c) how the work is being managed at present?

The Minister of Bevenue and Civil Expenditure (Shri M. C. Shah): (a) The strength of the staff sanctioned Commercial Audit, excluding for Lower Division Clerks and Class IV Servants, is 542 out of which 523 posts have been filled. Only 19 posts remain unfilled.

- (b) The following steps have been taken for getting the required additional suitable staff:-
 - (1) Chartered accountants and other Commercially qualifled persons are being recruited
 - (2) A separate departmental examination (Commercial S.A.S.) with facilities for practical training has been introduced to train the existing staff for Commercial Audit.
- (c) By the existing staff. The small shortage in the staff will gradually disappear as soon as suitable commercially qualified persons are available from the sources mentioned at (b) above.

Shri K. C. Sodhia: To what commercial undertakings are these people posted?

Shri M. C. Shah: They are just posted to Government commercial undertakings or semi-commercial undertakings.

Shri K, C. Sodhia: Do all Government commercial undertakings have the proper number of staff on their establishments?

Shri M. C. Shah: The Indian Audit and Accounts Department audit the Government commercial undertakings and semi-commercial undertakings.

Shri Damodara Menon: May I know the minimum qualifications required for recruitment into the commercial audit staff?

Shel M. C. Sheh: Those who are experienced in commercial audit have to